

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 252 of 2020

IN THE MATTER OF:

**Sai Peace and Prosperity Apartment Buyers
Association**

...Appellant

Versus

ASK Investment Managers Pvt. Ltd. & Ors.

...Respondents

**For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Pawan Bhushan,
Mr. Divyanshu Rai and Mr. Amartya Bhushan, Advocates.**

**For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Dr. M.R.
Venkatesh and Mr. Rakesh Karela, Deuzil A., Mr. Pranaya
Goyal, Mr. Abhishek Sharma and Mr. Prashant Daya,
Advocates.**

WITH

Company Appeal (AT) (Insolvency) No. 315 of 2020

IN THE MATTER OF:

V.S. Suresh

...Appellant

Versus

ASK Investment Managers Pvt. Ltd. & Ors.

...Respondents

For Appellant: Mr. Gautham Shivshankar, Advocate.

**For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Deuzil A., Mr.
Pranaya Goyal, Mr. Abhishek Sharma and Mr. Prashant
Daya, Advocates.**

Cont.....

ORDER

28.02.2020 In these Appeals, the Respondents who have yet not filed Reply Affidavit, may file Reply Affidavit by 12th March, 2020. Rejoinder, if any, may be filed by 19th March, 2020.

List these Appeals 'For Admission (After Notice)' on **31st March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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